

**Powers sought by Electronics Department for Effective Working**

8219. SHRI VASANT SATHE: Will the Minister of ELECTRONICS be pleased to state:

(a) whether the Electronics Department has sought more powers for its effective working;

(b) if so, the main features of the proposal and its rationale; and

(c) the action taken thereon?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE, MINISTER OF PLANNING AND MINISTER OF SCIENCE AND TECHNOLOGY (SHRIMATI INDIRA GANDHI): (a) to (c). The Electronics Commission and its executive agency, the Department of Electronics, were set up in February, 1971 with a view to ensuring appropriate formulation and implementation of policies and measures relating to the field of electronics. The responsibilities and functions of the Electronics Commission are reviewed whenever necessary. Government are considering the recommendations, *inter alia*, of the Estimates Committee of Parliament in this regard.

**पाली शहर में टेलीफोनों का कार्य**

8220. श्री मूल चन्द्र डागा : क्या संभार मंत्री यह बताने की कृपा करेंगे कि :

(क) पाली शहर (राजस्थान) में कुल कितने टेलीफोन हैं ;

(ख) क्या यह ग्राम शिकायत है कि पाली शहर में टेलीफोन सेवा गत दो महीनों से असंतोषजनक है तथा वहां ग्राम जनता में इसके कारण भारी असंतोष व्याप्त है ;

(ग) यदि हां, तो इसके क्या कारण हैं, और

(घ) इस संबंध में सरकार द्वारा क्या कार्रवाई की जा रही है ?

संभार मंत्री (डा० इंकर बयाल शर्मा) :

(क) पाली शहर में काम कर रहे टेलीफोनों की कुल संख्या 730 है ।

(ख) जी नहीं ।

(ग) और (घ). प्रश्न ही नहीं उठता ।

**Sale of Equity Shares of Public Undertakings**

8221. SHRI YAMUNA PRASAD MANDAL; Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Government have been urged not to sell equity shares of public undertakings to the private sector; and

(b) if so, the reaction of Government thereon?

THE MINISTER OF INDUSTRY AND CIVIL SUPPLIES (SHRI T. A. PAI): (a) and (b). In the last meeting of the Central Advisory Council of Industries held on 29th March, 1975, a suggestion was made by a Member that any idea of sale shares of the public undertakings may not be feasible. It was clarified that the concept of the public participation in Scooters India Ltd., public sector enterprises was not a new concept and was merely aimed at enlisting the actual participation of the common man in public enterprises.

**Meeting of Governors in Delhi**

8224. SHRI H. N. MUKERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a meeting was held of the Governors at Delhi recently; and